

**Confirmation of Medical Officers
G.D.O. II**

6066. DR. A.U. AZMI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that Medical Officers, G.D.O. II recruited through the U.P.S.C. in 1977 have not as yet been confirmed, although they have since completed two years probationary period;

(b) if so, the number of such G.D.Os and the reason therefor;

(c) how long it will take to confirm them; and

(d) the criteria laid down for confirming such persons recruited through U.P.S.C. when persons recruited to other All India Services through the U.P.S.C. are normally confirmed after completion of their probation of two years?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR): (a) Yes.

(b) 220

(c) and (d). The G.D.O. Grade II posts (junior class I scale) are initially filled against temporary vacancies. The confirmations in this Grade are affected after the officers have completed two years probation subject to availability of permanent vacancies. The officers appointed in 1977 will be considered for confirmation when permanent vacancies become available. The number of permanent vacancies is determined by conversion of temporary posts into permanent posts and taking into account the permanent posts which fall vacant due to normal wear and tear. All the Organisations which participate in the Central Health Service have been requested to complete the work of conversion of temporary posts into permanent ones in accordance with the Government instructions in the matter.

**Unauthorised and Illegal Unloading of
Steam Coal Wagons by Railway Ad-
ministration**

6067. SHRI RAMJIBHAI MAVANI: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that Morvi Roofing Tiles Manufacturers Association, Morvi (Gujarat) has written to the Chairman, Railway Board in connection with unauthorised and illegal unloading of steam coal wagons by Railway Administration on the 11th February, 1981;

(b) if so, the details thereof; and

(c) the action which has been taken thereon and the outcome thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Yes.

(b) It was represented by Morvi Roofing Tiles Manufacturers Association, Morvi that 32 BOX wagons of coal loaded for them were unloaded by the Railways.

(c) Western Railway has informed the Railway Board that they intercepted 26 BOX wagons of coal and utilised them in various loco sheds on that Railway to avoid cancellation of train services. The coal loading zonal railway has already been advised to compensate them for this interception.

बम्बई सेंट्रल में विश्राम कक्ष

6068. श्रीमती ऊषा वर्मा : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या पश्चिम रेलवे के बम्बई सेंट्रल और दादर स्टेशनों, मध्य रेलवे के नागपुर तथा आगरा छावनी स्टेशनों तथा उत्तर रेलवे के लखनऊ और वाराणसी स्टेशनों के कुलियों की संख्या को ध्यान